THE MINISTER OF STATE OF THE MINISTRY OF SURFACE TRANSPORT (SHRI JAGDISH TYTLER): (a) New Delhi is connected to Bombay via Ajmer through existing National Highway No. 8. Similarly, existing National Highways No. 2 and 3 connect Delhi to Bombay via Indore. The route from Ajmer to Indore via Nasirabad and Neemuch, has its own importance and is part of the Road system, under the control of the respective State Governments.

- (b) Yes, Sir.
- (c) No, Sir.
- (d) Does not arise.

[English]

# Construction of Shelters at DTC Bus Stops

## 640. SHRI SANAT KUMAR MANDAL:

DR. C. SILVERA:

Will the Minister of SURFACE TRANSPORT be pleased to state:

- (a) the total number of bus stops in the Capital and the number out of them which have overhead shelters:
- (b) whether bus shelters will be constructed at all the bus stops;
- (c) if not, the criteria followed in selecting the bus stops for construction of new bus shelters;
- (d) the details of new bus shelters constructed during 1990 and 1991 so far and also those which are proposed to be constructed during the remaining period of 1991;
- (e) whether this programme of sheltering Capital's commuters also envisages the repairs of the existing dilapidated shelters, which do not provide any relief during rains; and
  - (f) if not, the reasons therefor?

THE MINISTER OF STATE OF THE MINISTRY OF SURFACE TRANSPORT (SHRI JAGDISH TYTLER): (a) DTC has approximately 5500 bus stops in the city operational area out of which 1533 are covered with Bus Queue Shelters.

- (b) It is not feasible to construct shelters at all the bus stops due to paucity of space and set back constraints.
- (c) Bus queue shelters are constructed keeping in view the availability of land with enough set back trom the main thoroughfare.
- (d) The Delhi Transport Corporation has awarded the work of construction of 320 bus queue shelters in Delhi to the CPWD in December, 1990. No construction has commenced so far. The NDMC propose to construct 10 bus queue shelters during the current financial year.
- (e) Yes, Sir. Repairs to existing bus shelters are also undertaken whenever they get damaged.
- (f) Does not arise in view of answer to (e) above.

# Losses in NTC Due to Cancellation of on going Projects

- 641. SHRI M. V. CHANDRA-SHEKARA MURTHY: Will the Minister of TEXTILES be pleased to state:
- (a) Whether the Government propose to review the position with regard to expansion of different mills under the management of National Textiles Corporation Limited and its subsidiary corporations particularly those expansion projects which were stopped due to lack of funds;
- (b) whether those projects which were so abandoned are incurring huge interest loss and loss of expected production;
- (c) whether the accounts have been settled with various contractors for those cancelled contracts;

50

- (d) if so, the details thereof; and
- (e) if not, the claims pending against the NTC or subsidiary corporations on account of cancellation of the on-going projects?

THE MINISTER OF STATE OF THE MINISTRY OF TEXTILES (SHRI ASHOK GEHLOT): (a) In the case of some of the mills under (WBAB&O) Ltd., Calcutta, orders for civil works were cancelled, due to pruning of modernisation sc-There is no proposal to rehemes. view expansion of such civil works.

- (b) There is no loss of interest on account of pruning of modernisation schemes, since the funds invested pertained to equity capital. capital machinery was procured by NTC under the scheme, there is loss of production.
- (c) to (e) NTC (WBAB&O) has settled the accounts with the concerned contractors. Only one contractor pursued for restoration of their order, which was restored. However, as he did not accept the PWD rates offered by NTC, his contract was cancelled.

#### **Honouring of Export Commitments** by Companies

- SHRI PHOOL CHAND 642. VERMA: Will the Minister of COMMERCE be pleased to state.
- (a) the steps taken or proposed to be taken by the Government to sure that all companies which have given export commitments. honour their commitments:
- (b) whether there is any agency to monitor the exports of these companies;
  - (c) if so, the details thereof; and
  - (d) if not, the reasons therefor?

THE MINISTER OF STATE OF THE MINISTRY OF COMMERCE (SHRI P. CHIDAMBARAM): (a) and (b) There is already a provision in our procedure for monitoring export commitments. The exporters are required to furnish periodic turns on year to year basis to competent authorities located at the Headquarters office of the Chief Controller of imports and Exports or at the 1egional licensing offices, as the case may be, indicating their export performance in a specific format.

(c) and (d) It is not possible collect and coordinate vast mass material from the thirty one Regional Offices which issue various kinds licences including licences involving export commitments.

### Trade Agreement with Saudi Arabia

- 643. SHRI E. AHAMED: Will COMMERCE be the Minister of pleased to state:
- (a) whether the Government entered into any new trade agreement with Saudi Arabia; and
  - (b) if so, the details thereof?

THE DEPUTY MINISTER THE MINISTRY OF COMMERCE (SHRI SALMAN KHURSHEED): (a) No. Sir.

(b) Does not arise.

### **Constitution of Pepper Board**

- 644. SHR1 PALA K. M. MA-THEW: Will the Minister of COM-MERCE be pleased to state:
- (a) whether the Government pose to constitute Pepper Board;
  - (b) if so, when; and
  - (c) if not, the reasons therefor?

THE DEPUTY MINISTER THE MINISTRY OF COMMERCE (SHRI SALMAN KHURSHEED): (a) to (c) No proposal to Constitute a Pepper Board is under consideration of the Government. Pepper is ready under the purview of the Spices Board.